

ORISSA HIGH COURT

FILING REPORT AS ON :17/06/2021

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
1	BLAPL/0004440/2021	RABINDRA GARAM VS STATE OF ODISHA	MANORANJAN PADHY VS	JEYPORE SADAR /41 /2021 S.D.J.M.-CIVIL JUDGE (JD),JEYPORE(Koraput) GR/0000197/2021
2	BLAPL/0004441/2021	BABU RAO KHILLA VS STATE OF ODISHA	MANORANJAN PADHY VS	KORAPUT TOWN /74 /2021 ADDL.SESIONS JUDGE CUM SPECIAL JUDGE,KORAPUT(Koraput) TR/0000031/2021
3	BLAPL/0004442/2021	RAJESH ADKATIA VS STATE OF ODISHA	MANORANJAN PADHY VS	KORAPUT TOWN /74 /2021 ADDL.SESIONS JUDGE CUM SPECIAL JUDGE,KORAPUT(Koraput) TR/0000031/2021
4	BLAPL/0004443/2021	GANGARAM VS STATE OF ODISHA	DUSHMANTA SAHOO VS	R.UDAYAGIRI /54 /2020 SPECIAL JUDGE,PARLAKHEMUNDI(Gajapati *) Spl/0000040/2020
5	BLAPL/0004444/2021	KABI PALAI VS STATE OF ODISHA	BIDYADHAR MANASINGH VS	CHANDANPUR /25 /2018 3RD ADDL. DISTRICT JUDGE,PURI(Puri) ST/0000158/2018
6	BLAPL/0004445/2021	PINTU PRADHAN VS STATE OF ODISHA	CHIRANJAYA MOHANTY VS	CHOUDWAR /182 /2021 J.M.F.C.,CUTTACK(RURAL)(Cuttack) GR/0001039/2021
7	BLAPL/0004446/2021	BHIKARI SETHI VS STATE OF ODISHA	BIKRAM KESHARI RAJ VS	RANPUR /55 /2021 SPECIAL JUDGE,NAYAGARH(Nayagarh *) Spl/0000042/2021
8	BLAPL/0004447/2021	JUGASAI BHATRA VS STATE OF ODISHA	BASUDEV MISHRA VS	KODINGA /60 /2020 DISTRICT AND SESSIONS JUDGE,NAWARANGPUR(Nabarangapur *) CT/0000036/2020
9	BLAPL/0004448/2021	SHIBA SINGH @ SIBA SINGH VS STATE OF ODISHA	BIJAYA KUMAR NAYAK (3) VS	PHULBANI TOWN /50 /2021 SPECIAL JUDGE, PHULBANI(Kandhamal) Spl/0000025/2021
10	BLAPL/0004449/2021	MOTILAL SAHU VS STATE OF ODISHA	SWAYAMPRAVA DASH VS	TARBHA /148 /2015 SPECIAL JUDGE,SONEPUR(Sonapur *) Spl/0000019/2015
11	BLAPL/0004450/2021	SHIBA SANKAR SABAR VS STATE OF ODISHA	SWAYAMPRAVA DASH VS	PATNAGARH /95 /2020 A.D.J,PATNAGARH(Balangir) SC/0000004/2021

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12	BLAPL/0004451/2021	MANGU@ MANGARAJ PRADHAN VS STATE OF ODISHA	SNEHASISH BEHERA VS	CUTTACK SADAR /506 /2020 J.M.F.C.,CUTTACK(RURAL)(Cuttack) GR/0002153/2020
13	BLAPL/0004452/2021	SANA @ DURGA CHARAN DALAI VS STATE OF ODISHA	SOURA CHANDRA MOHAPATRA VS	CUTTACK SADAR /35 /2021 J.M.F.C.,CUTTACK(RURAL)(Cuttack) GR/0000123/2021
14	BLAPL/0004453/2021	VIBHUTEE KUMAR GUPTA VS STATE OF ODISHA	SOURA CHANDRA MOHAPATRA VS	BANDOMUNDA GRPS /27 /2020 1ST. A.D.J.,ROURKELA(Sundargarh) ST/0000057/2020
15	BLAPL/0004454/2021	SANJAY KUMAR JENA VS STATE OF ODISHA	CHHABI BEHERA VS	BADABAZAR /73 /2021 S.D.J.M.,BERHAMPUR(Ganjam) GR/0000566/2021
16	BLAPL/0004455/2021	JOGAN @ JAGAN MOHAPATRA VS STATE OF ODISHA	BIRAJA PRASANNA DAS VS	LAHUNIPADA /132 /2020 SPECIAL JUDGE, SUNDARGARH(Sundargarh) Spl/0000164/2020
17	BLAPL/0004456/2021	PRANAKRUSHNA DALAI VS STATE OF ODISHA	SMRUTI RANJAN MOHAPATRA VS	KUAKHIA /94 /2021 S.D.J.M.,JAJPUR(Jajapur *) CT/0000510/2021
18	BLAPL/0004457/2021	BHIMA NAYAK VS STATE OF ODISHA	BALARAM NAYAK VS	CHITRAKONDA /50 /2021 SPECIAL JUDGE,MALKANGIRI(Malkangiri *) Spl/0000051/2021
19	BLAPL/0004458/2021	SANJIB KUMAR PARICHHA VS STATE OF ODISHA	R.N.BISWAL VS	ADVA /16 /2020 SPECIAL JUDGE,PARLAKHEMUNDI(Gajapati *) Spl/0000017/2020
20	BLAPL/0004459/2021	SUNIL MAHANTA @ SUNIL KUMAR MOHANTA VS STATE OF ODISHA	BAIJAYANTI MOHANTY VS	KEONJHAR SADAR /146 /2020 SPECIAL JUDGE,KEONJHAR(Kendujhar) Spl/0000146/2020
21	BLAPL/0004460/2021	SUBOL PARICHHA VS STATE OF ODISHA	R.N.BISWAL VS	ADVA /80 /2020 SPECIAL JUDGE,PARLAKHEMUNDI(Gajapati *) Spl/0000051/2020
22	BLAPL/0004461/2021	SOUMYAJIT PARIJA VS STATE OF ODISHA	RAMAKANTA SARANGI VS	SPL.TASK FORCE /15 /2021 1ST ADJ CUM SPL.JUDGE,KHURDA(Khordha *) TR/0000028/2021
23	BLAPL/0004462/2021	SAGAR RANJAN BEHERA	RAMAKANTA SARANGI	SPL.TASK FORCE /15 /2021

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		VS STATE OF ODISHA	VS	1ST ADJ CUM SPL.JUDGE,KHURDA(Khordha *) TR/0000028/2021
24	BLAPL/0004463/2021	SK. BADRUDDIN @ SK. JUMMAN VS STATE OF ODISHA	R.K.SARANGI VS	SPL.TASK FORCE /15 /2021 ()
25	BLAPL/0004464/2021	SATYANANDA SAHOO VS STATE OF ODISHA	GOPAL KRUSHNA MOHANTY VS	// / /0 ()
26	BLAPL/0004465/2021	JUDHISTIR BARDHAN VS STATE OF ODISHA	MANORANJAN PADHY VS	SEMILLIGUDA /105 /2016 ()
27	BLAPL/0004466/2021	PATEL NAYAK VS STATE OF ODISHA	MANORANJAN PADHY VS	// BOIPARIGUDA /97 /2019 ()
28	BLAPL/0004467/2021	MD. RASHID VS STATE OF ODISHA	BIKRAM KESHARI BAL VS	// PADMAPUR /18 /2021 ()
29	BLAPL/0004468/2021	SUKANTI SAHOO @ DAS VS STATE OF ODISHA	ACHYUTANANDA PATTANAIAK VS	// JATNI P.S. /285 /2013 ()
30	BLAPL/0004469/2021	LINGARAJ JENA VS STATE OF ODISHA	JITENDRA SAMANTARAY VS	// KHURDA SADAR /192 /2017 ()
31	BLAPL/0004470/2021	ANIL MAHANANDIA VS STATE OF ODISHA	SANGITA MOHANTY VS	// BAUNISUNI /6 /2017 ()
32	BLAPL/0004471/2021	PRAMOD BAGH VS STATE OF ODISHA	DURLLABHA RANJAN MISHRA VS	// HARABHANGA /59 /2013 ()
33	BLAPL/0004472/2021	SUNA @ SUNAKAR LENKA VS STATE OF ODISHA	BRAJA KISHOR NAYAK VS	// JENAPUR /69 /2021 ()
34	BLAPL/0004473/2021	SURYA BHOI VS	AKSHAYA KUMAR SAHOO VS	// SUNDARGARH TOWN /76 /2017 ()

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35	BLAPL/0004474/2021	STATE OF ODISHA MANGULU XESS VS	AKSHAYA KUMAR SAHOO VS	// RAJGANGPUR /156 /2014 ()
36	BLAPL/0004475/2021	STATE OF ODISHA AMIT KUMAR BEHERA VS	MOHENDRA KUMAR MOHAPATRO VS	// JEYPORE SADAR /45 /2021 ()
37	BLAPL/0004476/2021	STATE OF ODISHA RAJA@RAMACHANDRA PATTANAIAK VS	MANORANJAN ACHARYA VS	// NUAGAON /64 /2021 ()
38	BLAPL/0004477/2021	STATE OF ODISHA SUMANT NAYAK VS	MIHIR KUMAR PATRA VS	// CHANDAPUR /78 /2021 ()
39	BLAPL/0004478/2021	STATE OF ODISHA CHANDAN SETHI VS	PARTHA SARATHI NAYAK VS	// TALCHER TOWN /133 /2021 ()
40	BLAPL/0004479/2021	STATE OF ODISHA BABULA @ RAJESH DEHURY VS	PARTHA SARATHI NAYAK VS	// BANTALA /133 /2021 ()
41	BLAPL/0004480/2021	STATE OF ODISHA SK ALLI JAAN@KALU VS	Madan Sundar Behera VS	// / /0 ()
42	BLAPL/0004481/2021	STATE OF ODISHA KRUSHNA DHALA VS	MIHIR KUMAR PATRA VS	// CHANDAPUR /78 /2021 ()
43	BLAPL/0004482/2021	STATE OF ODISHA MANOJ KUMAR SAHU VS	S.S.RAY (2) VS	// BERHAMPUR TOWN /133 /2020 ()
44	BLAPL/0004483/2021	STATE OF ODISHA SK. SAHIL VS	PRAMODA KUMAR MISHRA VS	// PATTAMUNDAI /275 /2021 ()
45	BLAPL/0004484/2021	STATE OF ODISHA DINESH DEEP @ TUNU VS STATE OF ODISHA	JAGABANDHU SAHU VS	// DUNGURIPALI /133 /2020 () //

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46	BLAPL/0004485/2021	BAPUJI RANA VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	KHANDAPARA /91 /2021 () //
47	BLAPL/0004486/2021	DUSASAN BARIKI @ DUSHASAN BARIK @ DUSHEBARI VS STATE OF ODISHA	DUSHEBARI NARAYAN ROUT VS	CHANDANPUR /69 /2021 () //
48	BLAPL/0004487/2021	RAKHI @ RAKESH KUMAR SAHOO VS STATE OF ODISHA	BIBHU PRASAD DAS VS	PURI TOWN /146 /2021 () //
49	BLAPL/0004488/2021	BALIA BEHERA VS STATE OF ODISHA	B.N.MOHANTY VS	REAMAL /86 /2020 () //
50	BLAPL/0004489/2021	UTTAM KUMAR DIPA VS STATE OF ODISHA	MANAS CHAND VS	BIRMAHARAJPUR /52 /2021 () //
51	BLAPL/0004490/2021	A.SAROJ KUMAR PATRO VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	BADABAZAR /54 /2021 () //
52	BLAPL/0004491/2021	RANJITA PATRA VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	AINTHAPALI /182 /2021 () //
53	BLAPL/0004492/2021	VIPIN YADAV VS STATE OF ODISHA	BIJAY KUMAR RAGADA VS	/ /0 () //
54	BLAPL/0004493/2021	MANOJ KUMAR SAHU VS STATE OF ODISHA	S.S.RAY (2) VS	BERHAMPUR TOWN /142 /2020 () //
55	BLAPL/0004494/2021	RAMDAS KANHAR @ RAMDASH KANHAR VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	GOCHHAPADA /29 /2021 () //
56	BLAPL/0004495/2021	PRAVATI DHAL @ DHALA @ SASHA VS STATE OF ODISHA	MIHIR KUMAR PATRA VS	CHANDAPUR /78 /2021 () //
57	BLAPL/0004496/2021	BAILOCHAN DAS	MOHENDRA KUMAR MOHAPATRO	RAJNAGAR /24 /2020

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		VS	VS	()
		STATE OF ODISHA		//
58	BLAPL/0004497/2021	SUBRAT PANDA	KAUSTUVA MOHANTY	THUAMUL RAMPUR /43 /2021
		VS	VS	()
		STATE OF ODISHA		//
59	BLAPL/0004498/2021	BAPINA NAYAK	JAYADEBA BEHERA	ITAMATI /77 /2021
		VS	VS	()
		STATE OF ODISHA		//
60	BLAPL/0004499/2021	SIBA PRASAD RATHA @ RATH @ SILU	JUGALA KISHORE PANDA	DIGAPAHANDI /116 /2021
		VS	VS	()
		STATE OF ODISHA(HOME DEPARTMENT)		//
61	BLAPL/0004500/2021	AMAL SAHA	JUGALA KISHORE PANDA	KALIMELA /67 /2021
		VS	VS	()
		STATE OF ODISHA		//
62	CMAPL/0000117/2021	KAUSHALENDRA KISHORE KHADANGA	ADV	//
		VS	VS	()
		ARJITA MISHRA		//
63	CMP/0000316/2021	SWAPNA SEKHAR DAS	BIRAJA PRASANNA SATAPATHY	//
		VS	VS	()
		JAYASHREE MOHANTY		//
64	CMP/0000317/2021	BALASORE ELECTRICAL DIVISION	PRONOY MOHANTY	//
		VS	VS	()
		TAHASILDAR,SADAR BALESWAR		//
65	CMP/0000318/2021	SURENDRA KUMAR SAHOO	S.S.JENA	//
		VS	VS	()
		SECRETARY , REVENUE AND DISASTER MANAGEMENT		//
66	CMP/0000319/2021	JADUNATH DAS	S.S.JENA	//
		VS	VS	()
		STATE OF ODISHA		//
67	CONTC/0003264/2021	KASIM KHAN	ADV	//
		VS	VS	()
		SATYABRATA SAHU		//
68	CONTC/0003265/2021	SUPRAVA MISHRA	ADV	//
		VS	VS	()

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69	CONTC/0003266/2021	JITENDRA KUMAR SAHOO, OAS JANARDAN DALAI VS	ADV. VS	// // 0
70	CONTC/0003267/2021	JITENDRA KUMAR SAHOO,OAS TAPAN KUMAR MISHRA VS	ADV VS	// // 0
71	CONTC/0003268/2021	BIRANCHI NARAYAN MOHANTY BHASKAR CHANDRA MUDULI VS	ADV VS	// // 0
72	CONTC/0003269/2021	SATYABRATA SAHU DHANANJAY JENA VS	ADV. VS	// // 0
73	CONTC/0003270/2021	SATYABRATA SAHU SHUBHRANSU DANDAPAT VS	ADV VS	// // 0
74	CONTC/0003271/2021	BIRANCHI NARAYAN MOHANTY RAJENDRA KUMAR BISWAL VS	ADV. VS	// // 0
75	CONTC/0003272/2021	BIRANCHI NARAYAN MOHANTY RABINDRANATH BARIK VS	MANOJ KUMAR PATI VS	// // 0
76	CONTC/0003273/2021	BIDYADHAR PATI PRAKASH KUMAR SETHI VS	ADV VS	// // 0
77	CONTC/0003274/2021	SAROJA KAR, EXECUTIVE ENGINEER KUMUDINI MAHANTA VS	B.N PARIDA VS	// // 0
78	CONTC/0003275/2021	SATYABRATA SAHU,IAS PRANBANDHU DHAL VS	ADV VS	// // 0
79	CONTC/0003276/2021	SIDHARTH SANKAR SWAIN, COLLECTOR,ANGUL SAKUNTALA PATI VS	ADV B.N.PARIDA VS	// // 0
		SATYABRATA SAHU, IAS		//

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80	CONTC/0003277/2021	RAJ KISHORE MOHANTY VS JITENDRA KUMAR SAHOO,OAS	ADV. VS	// 0 //
81	CONTC/0003278/2021	SANKARSAN NATH VS JITENDRA KUMAR SAHOO, OAS	ADV VS	// 0 //
82	CONTC/0003279/2021	BHIKARI CHARAN SAHOO VS JITENDRA KUMAR SAHOO,OAS	ADV. VS	// 0 //
83	CONTC/0003280/2021	PAYODHAR MAHALIK VS BIRANCHI NARAYAN MOHANTY	ADV VS	// 0 //
84	CONTC/0003281/2021	KHETRABASI BEHERA VS JITENDRA KUMAR SAHOO,OAS	ADV. VS	// 0 //
85	CONTC/0003282/2021	DUSASAN PRADHAN VS JITENDRA KUMAR SAHOO, OAS	ADV VS	// 0 //
86	CONTC/0003283/2021	SRIKANTA THATOI VS JITENDRA KUMAR SAHOO, OAS	ADV VS	// 0 //
87	CONTC/0003284/2021	BHARATI PARIDA VS JITENDRA KUMAR SAHOO,OAS	ADV. VS	// 0 //
88	CONTC/0003285/2021	PURNA CHANDRA SAHOO VS JITENDRA KUMAR SAHOO,OAS	ADV. VS	// 0 //
89	CONTC/0003286/2021	BHABANI PRASAD MISHRA VS JITENDRA KUMAR SAHOO, OAS	ADV VS	// 0 //
90	CONTC/0003287/2021	BIJAYA CHANDRA PATNAIK VS JITENDRA KUMAR SAHOO,OAS	ADV. VS	// 0 //
91	CONTC/0003288/2021	RAMA CHANDRA SAHOO	ADV	//

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		VS	VS	0
92	CONTC/0003289/2021	SATYABRATA SAHU, IAS KARUNAKAR JENA	ADV	//
		VS	VS	0
93	CONTC/0003290/2021	PRASANTA KUMAR JENA, LAO SATRUGHNA PARIDA	ADV.	//
		VS	VS	0
94	CONTC/0003291/2021	PRASANTA KUMAR JENA BIMALA PRASANNA ACHARYA	ADV	//
		VS	VS	0
95	CONTC/0003292/2021	NIBEDITA BISWAL, OAS KARUNAKAR JENA	ADV	//
		VS	VS	0
96	CONTC/0003293/2021	PRASANTA KUMAR JENA, LAO DURJAN @ DUJAN GOUD	ADV.	//
		VS	VS	0
97	CONTC/0003294/2021	ANU GARG,IAS RAJ KUMAR SHARMA	ADV	//
		VS	VS	0
98	CONTC/0003295/2021	JITENDRA KUMAR SAHOO, OAS RAGHUNATH PRATIHARI	ADV	//
		VS	VS	0
99	CONTC/0003296/2021	JITENDRA KUMAR SAHOO, OAS HARIHAR CHAND	ADV.	//
		VS	VS	0
100	CONTC/0003297/2021	JITENDRA KUMAR SAHOO,OAS GOPAL CHARAN PALATASINGH	ADV	//
		VS	VS	0
101	CONTC/0003298/2021	SMRUTI RANJAN SATPATHY, OAS KAMADEBA DANDSENA	ADV.	//
		VS	VS	0
102	CONTC/0003299/2021	ANU GARG,IAS JADUBAL GOUD	ADV	//
		VS	VS	0

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		ANU GARG, IAS		//
103	CONTC/0003300/2021	SURESH KUMAR BEHERA	ADV.	//
		VS	VS	0
		VISAL DEB		//
104	CONTC/0003301/2021	GANESWAR SAHOO	ADV	//
		VS	VS	0
		JITENDRA KUMAR SAHOO, OAS		//
105	CONTC/0003302/2021	PURNA CHANDRA DAS	ADV.	//
		VS	VS	0
		JITENDRA KUMAR SAHOO,OAS		//
106	CONTC/0003303/2021	DR.PRATIVA DAS	ADV	//
		VS	VS	0
		SASWAT MISHRA, IAS		//
107	CONTC/0003304/2021	DINABANDHU DAS	ADV.	//
		VS	VS	0
		SASWAT MISHRA,IAS		//
108	CONTC/0003305/2021	SK. KAYUMUDDIN	ADV	//
		VS	VS	0
		SANJAY KUMAR PRATIHARY, LAO		//
109	CONTC/0003306/2021	DR. SHASHADHAR BISWAL	ADV.	//
		VS	VS	0
		SASWAT MISHRA,IAS		//
110	CONTC/0003307/2021	DR.DEBABRATA MOHANTY	ADV	//
		VS	VS	0
		SASWAT MISHRA, IAS		//
111	CONTC/0003308/2021	AJAY KUMAR JENA	ADV.	//
		VS	VS	0
		SATYABRATA SAHU,IAS		//
112	CONTC/0003309/2021	BAL KRUSHNA PANDA	ADV	//
		VS	VS	0
		PRADIP KUMAR DASH		//
113	CONTC/0003310/2021	GOVINDA CHANDRA BADU	JYOTIRMAY GUPTA	//
		VS	VS	0
		PRADIP KUMAR DASH		//

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114	CONTC/0003311/2021	SAILABALA SAHOO VS SATYABRATA SAHU	ADV VS	// ()
115	CONTC/0003312/2021	JAYADEV MISHRA VS ASHOK K.K.MEENA	ADV. VS	// ()
116	CONTC/0003313/2021	MANGARAJ SWAIN VS ANU GARG	ADV. VS	// ()
117	CONTC/0003314/2021	BASUDEV SWAIN VS ANU GARG	ADV. VS	// ()
118	CRLA/0000278/2021	RAJU@RAJENDRA BARIK VS STATE OF ODISHA	CHINMAYA MISHRA VS	KHANDAGIRI P.S. /302 /2015 ()
119	CRLA/0000279/2021	BHOGE @ BHOGESWAR NAIK VS STATE OF ODISHA	A.K.SAHOO VS	NAWAPARA /88 /2020 ()
120	CRLA/0000280/2021	NAROTTAM PATEL VS STATE OF ODISHA	BHARAT BHUSAN ROURAY VS	AMBABHONA /144 /2016 ()
121	CRLA/0000281/2021	SUMANTA MAKAR VS STATE OF ODISHA	BIJAY KUMAR RAGADA VS	BELPAHAR /299 /2020 ()
122	CRLA/0000282/2021	ASHIS CHANDRA DAS VS STATE OF ODISHA	PABITRA KUMAR NAYAK VS	SULIAPADA /54 /2021 ()
123	CRLMA/0000158/2021	ARIF KHAN VS STATE OF ODISHA	BISWARANJAN DALAI VS	// / /0 ()
124	CRLMC/0001076/2021	T.V.P.JAGADESWARI VS STATE OF ODISHA	RABINDRA KUMAR PRUSTY VS	MAHILA P.S. BUXIBAZAR /12 /2015 ()
125	CRLMC/0001077/2021	SUDHIRA @ BISWA PRATAP DALEI	PRIYA RANJAN SINGH	// DHENKANAL TOWN /59 /2020

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		VS	VS	()
		STATE OF ODISHA		//
126	CRLMC/0001078/2021	HRUSHIKESH JANI @ HRUSIKESH JANI	SUBODH KUMAR MOHANTY	BANIGOCHA /9 /2015
		VS	VS	()
		STATE OF ORISSA		//
127	CRLMC/0001079/2021	CHIKU @ AMAR KUMAR MOHAPATRA	PARTHA SARATHI NAYAK	DHENKANAL TOWN /211 /2019
		VS	VS	()
		STATE OF ODISHA		//
128	CRLMC/0001080/2021	PANDABA @ PANDAB BEHERA	GIRISH CHANDRA SAHU	PURUSHOTTAMPUR /110 /2005
		VS	VS	()
		STATE OF ODISHA		//
129	CRLMC/0001081/2021	SIBAPRASAD BISWAL	V.NARASINGH	MANCHESWAR P.S. /51 /2021
		VS	VS	()
		STATE OF ODISHA		//
130	CRLMC/0001082/2021	KAILASH CHANDRA PRADHAN	BISWARANJAN DALAI	BOLANGIR SADAR /158 /2009
		VS	VS	()
		STATE OF ODISHA		//
131	CRLMC/0001083/2021	BIBHU SANKAR DAS	SWARUP KUMAR PATNAIK	JAJPUR ROAD /356 /2016
		VS	VS	()
		STATE OF ODISHA		//
132	CRLMC/0001084/2021	SNEHALATA DALEI	BHARAT BHUSAN ROURAY	/ /0
		VS	VS	()
		PABITRA KUMAR DALAI		//
133	CRLMP/0000898/2021	KHIROD CHANDRA MALLICK	KISHORE KUMAR JENA	/ /0
		VS	VS	()
		STATE OF ODISHA		//
134	CRLMP/0000899/2021	SARASWATI BARIK	PRASANTA KUMAR SAHOO	BONTH /77 /2021
		VS	VS	()
		STATE OF ODISHA		//
135	CRLMP/0000900/2021	PRAMOD SAMAL	DEEPAK KUMAR SAHOO	/ /0
		VS	VS	()
		STATE OF ODISHA		//
136	CRLMP/0000901/2021	RAJESH KUMAR AGRWAL	SUSIL KUMAR MOHAPATRA	/ /0
		VS	VS	()

ORISSA HIGH COURT

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
137	CRLMP/0000902/2021	STATE OF ODISHA SAROJ AGARWAL VS	SUSIL KUMAR MOHAPATRA VS	// /0 0
138	CRLMP/0000903/2021	STATE OF ODISHA BIBHUTI BHUSAN RANA VS	NIRANJAN SINGH (1) VS	// /0 0
139	CRLMP/0000904/2021	STATE OF ODISHA BISWA RANJAN BEHERA VS	SIDHARTH PRASAD DAS VS	// /0 0
140	CRLMP/0000905/2021	STATE OF ODISHA PRAVA RANJAN MISHRA VS	CHINMAYA KUMAR NAYAK VS	// /0 0
141	MACA/0000198/2021	D.G OF POLICE M/S. IFFCO TOKIO GENERAL INSURANCE COMPANY LIMITED VS	ANUPAMA DASH VS	// /0 0
142	RSA/0000055/2021	JYOTSHNA ROUT JAYANTA KUMAR DAS @ JAYANTA DAS VS	SAMIR KUMAR MISHRA VS	// /0 0
143	WA/0000470/2021	KANHEILAL KHANDELWALLA REGISTRAR, ODISHA UNIVERSITY OF AGRICULTURE AND TECHNOLOGY VS	ANURUP AND TECHNOLOGY VS	// /0 0
144	WP(C)/0017796/2021	API DANGUA RAMESH PRASAD SAO VS	RAJA KUMAR PATI VS	// /0 0
145	WP(C)/0017797/2021	STATE OF ODISHA SARATA CHANDRA SAHOO VS	SAILESH CHANDRA SAMANTARAY VS	// /0 0
146	WP(C)/0017798/2021	STATE OF ODISHA BATAKRUSHNA ROUT VS	PRAFULLA KUMAR RATH VS	// /0 0
147	WP(C)/0017799/2021	STATE OF ODISHA NARAYAN CHANDRA NAYAK VS STATE OF ODISHA	SAILESH CHANDRA SAMANTARAY VS	// /0 0 /0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
148	WP(C)/0017800/2021	UMESH PATRA VS STATE OF ODISHA	SUSHANTA KUMAR MISHRA VS	// 0 //
149	WP(C)/0017801/2021	PRANAKRISHNA RAJA BHANJADEO VS COLLECTOR AND DM, KHORDHA	BIRAJA PRASANNA SATAPATHY VS	// 0 //
150	WP(C)/0017802/2021	SIMANCHAL DASH VS ODISHA STATE CIVIL SUPPLIES CORPORATION LTD.	ASHOK KUMAR PANIGRAHI VS	// 0 //
151	WP(C)/0017803/2021	JHARSUGUDA ASHA VS STATE OF ODISHA	GOUTAM KU. ACHARY VS	// 0 //
152	WP(C)/0017804/2021	SIDDHARTHA PRASAD MISHRA VS TPCODL	J.K.LENKA VS	// 0 //
153	WP(C)/0017805/2021	BIDYADHAR BUDEK VS STATE OF ODISHA	ARJUNA CHARAN BEHERA VS	// 0 //
154	WP(C)/0017806/2021	SRIKANT UPADHYAYA VS THE PRINCIPAL SECY. TO GOVT. OF ODISHA	NIRASUNDAR PANDA VS	// 0 //
155	WP(C)/0017807/2021	CHITTARANJAN KHADIRATNA VS STATE OF ODISHA	AKASHAYA KUMAR SAHOO VS	// 0 //
156	WP(C)/0017808/2021	LINGARAJ SAHOO VS THE CHIEF ADMINISTRATOR, SHRI JAGANNATH TEMPLE ADMINISTRATION OFFICE, PURI	B.S.PANIGRAHI VS	// 0 //
157	WP(C)/0017809/2021	CHANDRAMANI MALLICK VS STATE OF ODISHA	ASHOK KUMAR MOHANTY VS	// 0 //
158	WP(C)/0017810/2021	PRASANNA KUMAR BALIARSINGH VS STATE OF ODISHA	AKSHYA KUMAR SAHOO VS	// 0 //
159	WP(C)/0017811/2021	BRAHMANANDA PANDA	BASUDEV BARIK	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	0
160	WP(C)/0017812/2021	STATE OF ODISHA SUBHRAKANTA SAHOO	NIRMAL RANJAN ROUTRAY	//
		VS	VS	0
161	WP(C)/0017813/2021	STATE OF ODISHA NISAKARA MAHANTA	B.N.PARIDA	//
		VS	VS	0
162	WP(C)/0017814/2021	STATE OF ODISHA PRATAP CHANDRA SAGAR	KRUSHNA CH. DASH	//
		VS	VS	0
163	WP(C)/0017815/2021	STATE OF ODISHA BASANTA KUMAR MAHANTA	B.N.PARIDA	//
		VS	VS	0
164	WP(C)/0017816/2021	STATE OF ODISHA SANTOSH MUGRI	SUJAY PATRA	//
		VS	VS	0
165	WP(C)/0017817/2021	STATE OF ODISHA AJAY KUMAR MISHRA	TUSAR KUMAR MISHRA	//
		VS	VS	0
166	WP(C)/0017818/2021	STATE OF ODISHA FIROJ SAHU	SACHIDANANDA PADHEE	//
		VS	VS	0
167	WP(C)/0017819/2021	SAROJ KUMAR PRADHAN PREMANANDA BAGARTI	SUJAY PATRA	//
		VS	VS	0
168	WP(C)/0017820/2021	STATE OF ODISHA SAILABALA PAL	RABINARAYAN NAYAK	//
		VS	VS	0
169	WP(C)/0017821/2021	STATE OF ODISHA MAHESWAR SAHOO	DILLIP KUMAR MOHAPATRA	//
		VS	VS	0
170	WP(C)/0017822/2021	STATE OF ODISHA ADHIR KUMAR DHAL	DILLIP KUMAR MOHAPATRA	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
171	WP(C)/0017823/2021	STATE OF ODISHA DEBI PRASAD DASH VS	SAMEER KUMAR DAS VS	// // 0
172	WP(C)/0017824/2021	STATE OF ODISHA DEBENDRA CHANDRA ROUT VS	DILLIP KUMAR MOHAPATRA VS	// // 0
173	WP(C)/0017825/2021	STATE OF ODISHA DR. ASHUTOS BAL VS	DILLIP KUMAR MOHAPATRA VS	// // 0
174	WP(C)/0017826/2021	STATE OF ODISHA DAITYARI PATRA VS	DILLIP KUMAR MOHAPATRA VS	// // 0
175	WP(C)/0017827/2021	STATE OF ODISHA AKHYAYA KUMAR PANDA VS	DILLIP KUMAR MOHAPATRA VS	// // 0
176	WP(C)/0017828/2021	STATE OF ODISHA CHITTARANJAN SAMAL VS	DILLIP KUMAR MOHAPATRA VS	// // 0
177	WP(C)/0017829/2021	STATE OF ODISHA NARAYAN CHANDRA PANDA VS	DILLIP KUMAR MOHAPATRA VS	// // 0
178	WP(C)/0017830/2021	STATE OF ODISHA PIYUSA RANJAN MOHANTY VS	DILLIP KUMAR MOHAPATRA VS	// // 0
179	WP(C)/0017831/2021	STATE OF ODISHA DINABANDHU SAHOO VS	DILLIP KUMAR MOHAPATRA VS	// // 0
180	WP(C)/0017832/2021	STATE OF ODISHA BHAGABAN SAHOO VS	DILLIP KUMAR MOHAPATRA VS	// // 0
181	WP(C)/0017833/2021	STATE OF ODISHA GOLAPI MAJHI VS STATE OF ODISHA	AJAYA KUMAR BARIK VS	// // 0 //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
182	WP(C)/0017834/2021	HRUSHIKESH PANDA VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// 0 //
183	WP(C)/0017835/2021	AKSHAYA KUMAR SAHOO VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// 0 //
184	WP(C)/0017836/2021	PARSUKANTA JENA VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// 0 //
185	WP(C)/0017837/2021	ASHOK KUMAR MISHRA VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// 0 //
186	WP(C)/0017838/2021	BHAGABAT PATRI VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// 0 //
187	WP(C)/0017839/2021	KAILASH CHANDRA DASH VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// 0 //
188	WP(C)/0017840/2021	SARMISTHA PATTANAİK VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// 0 //
189	WP(C)/0017841/2021	PURNA CHANDRA SAHOO VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// 0 //
190	WP(C)/0017842/2021	MAGUNI CHARAN PRUSTY VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// 0 //
191	WP(C)/0017843/2021	PURNA CHANDRA HALDAR VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// 0 //
192	WP(C)/0017844/2021	MAHESWAR PANI VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// 0 //
193	WP(C)/0017845/2021	PRAVAKAR SAHOO	DILLIP KUMAR MOHAPATRA	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	0
		STATE OF ODISHA		//
194	WP(C)/0017846/2021	BIJAYA KUMAR SAHOO	DILLIP KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
195	WP(C)/0017847/2021	RAMESH CHANDRA SWAIN	DILLIP KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
196	WP(C)/0017848/2021	SURENDRA DAS	APARESH BHOI	//
		VS	VS	0
		STATE OF ODISHA		//
197	WP(C)/0017849/2021	SURAJA KUMAR NAYAK	GOPINATH MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
198	WP(C)/0017850/2021	SACHIKANTA BEHERA	ARUN KUMAR PATRA	//
		VS	VS	0
		STATE OF ODISHA		//
199	WP(C)/0017851/2021	NABA KISHORE SUTAR	DILLIP KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
200	WP(C)/0017852/2021	UMAKANTA BASANTIA	DILLIP KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
201	WP(C)/0017853/2021	NIRANJAN BEHERA	GOPINATH MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
202	WP(C)/0017854/2021	SANKHALI CHARAN PARIDA	RUPESH KUMAR KANUNGO	//
		VS	VS	0
		STATE OF ODISHA		//
203	WP(C)/0017855/2021	SACHIDANANDA MANTRI	GOPINATH MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
204	WP(C)/0017856/2021	SRUSTIDHARA BEHERA	SUBHRANSU BHUSAN MOHANTY	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
205	WP(C)/0017857/2021	STATE OF ODISHA AMIYA KUMAR ROUT VS	SAILESH CHANDRA SAMANTARAY VS	// // 0
206	WP(C)/0017858/2021	STATE OF ODISHA BINDUSEN BARIK VS	RUPESH KUMAR KANUNGO VS	// // 0
207	WP(C)/0017859/2021	STATE OF ODISHA NIRUPAMA SWAIN VS	BIBEKANANDA BHUYAN VS	// // 0
208	WP(C)/0017860/2021	CUTTACK DEVELOPMENT AUTHORITY GOPABANDHU DASH VS	PRABODHA CHANDRA NAYAK VS	// // 0
209	WP(C)/0017861/2021	STATE OF ODISHA BINDESH KUMAR JAISWAL VS	RUPESH KUMAR KANUNGO VS	// // 0
210	WP(C)/0017862/2021	STATE OF ODISHA BANABASINI BISWAL VS	NIRASUNDAR PANDA VS	// // 0
211	WP(C)/0017863/2021	THE COMMNR-CUM-SECY TO GOVT. OF ODISHA MD. HASSAIN RAZA VS	RUPESH KUMAR KANUNGO VS	// // 0
212	WP(C)/0017864/2021	STATE OF ODISHA GIRISH CHANDRA PARAMANIK VS	ACHYUTANANDA PATTANAİK VS	// // 0
213	WP(C)/0017865/2021	STATE OF ODISHA SANTOSH KUMAR DAS VS	SUKANTA KUMAR DALAI VS	// // 0
214	WP(C)/0017866/2021	STATE OF ODISHA LAXMINARAYAN SAMANTRAY VS	S.S.JENA VS	// // 0
215	WP(C)/0017867/2021	PRINCIPAL SECY., DEPT. OF FINANCE HRUDANANDA PATRA VS	SUKANTA KUMAR DALAI VS	// // 0
		STATE OF ODISHA		//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
216	WP(C)/0017868/2021	SRIDHAR MOHAPATRA VS STATE OF ODISHA	BIRAJA PRASANNA SATAPATHY VS	// 0 //
217	WP(C)/0017869/2021	ADITYA ALUMINIUM WORKERS UNION VS STATE OF ODISHA	SATYABRATA MOHANTY VS	// 0 //
218	WP(C)/0017870/2021	KULAMANI PATEL VS STATE OF ODISHA	BIRAJA PRASANNA SATAPATHY VS	// 0 //
219	WP(C)/0017871/2021	M/S. POWER PLANT ENGINEERS LTD. VS SALES TAX OFFICER, ANGUL	SUBASH CHANDRA SAHOO VS	// 0 //
220	WP(C)/0017872/2021	BHABEN MAITRA VS THE CHAIRMAN AND MD(DISCIPLINARY AUTHORITY)	JAYADEV PAL VS	// 0 //
221	WP(C)/0017873/2021	BIDYADHAR MOHANTA VS STATE OF ODISHA	B.N.PARIDA VS	// 0 //
222	WP(C)/0017874/2021	BHARAT CHANDRA JENA VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// 0 //
223	WP(C)/0017875/2021	AJAYA KUMAR PANDA VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// 0 //
224	WP(C)/0017876/2021	JAMINIKANTA SAMAL VS THE COMMISSIONER, C AND S, ODISHA	SUSANTA KUMAR BARAL VS	// 0 //
225	WP(C)/0017877/2021	ANJAN KUMAR PRADHAN VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// 0 //
226	WP(C)/0017878/2021	SUBHASH CHANDRA JENA VS STATE OF ODISHA	B.N PARIDA VS	// 0 //
227	WP(C)/0017879/2021	KULAMANI SAMAL	DILLIP KUMAR MOHAPATRA	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	0
		STATE OF ODISHA		//
228	WP(C)/0017880/2021	ROSHAN SAHU	BISWAJIT NAYAK	//
		VS	VS	0
		STATE OF ODISHA		//
229	WP(C)/0017881/2021	MANASI MISHRA	DILLIP KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
230	WP(C)/0017882/2021	DIBAKARA MAHANTA	B.N PARIDA	//
		VS	VS	0
		STATE OF ODISHA		//
231	WP(C)/0017883/2021	PRAMOD KUMAR KHAMARI	GYANENDRA CHANDRA SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
232	WP(C)/0017884/2021	RAM BAHADUR	SUJAY PATRA	//
		VS	VS	0
		STATE OF ODISHA		//
233	WP(C)/0017885/2021	RABINDRA TARAI	SUSANT KUMAR BARAL	//
		VS	VS	0
		STATE OF ODISHA		//
234	WP(C)/0017886/2021	JAYANTA KUMAR SAMAL	DILLIP KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
235	WP(C)/0017887/2021	CHITTARANJAN DAS	DILLIP KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
236	WP(C)/0017888/2021	DHANURJOY MOHANTA	B.N PARIDA	//
		VS	VS	0
		STATE OF ODISHA		//
237	WP(C)/0017889/2021	KRUSHNA CHANDRA JENA	DILLIP KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
238	WP(C)/0017890/2021	INDRAMANI SWAIN	BHABANI SHANKAR RAYAGURU	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
239	WP(C)/0017891/2021	STATE OF ODISHA MIHIR RANJAN NAYAK VS	DILLIP KUMAR MOHAPATRA VS	// // 0
240	WP(C)/0017892/2021	STATE OF ODISHA DURYODHAN MAHANTA VS	B.N PARIDA VS	// // 0
241	WP(C)/0017893/2021	STATE OF ODISHA RAJA SRI DIBYASINGHA DEB VS	SUSANTA KUMAR PRADHAN 2 VS	// // 0
242	WP(C)/0017894/2021	SECY. TO GOVT. OF ODISHA SAROJINI PAHI VS	B.N PARIDA VS	// // 0
243	WP(C)/0017895/2021	STATE OF ODISHA KISHORE RAI VS	SUJAY PATRA VS	// // 0
244	WP(C)/0017896/2021	STATE OF ODISHA E4 WAREHOUSING AND LOGISTIC SERVICES JAYDEEP PAL VS	SUJAY PATRA VS	// // 0
245	WP(C)/0017897/2021	STATE TRANSPORT AUTHORITY, ODISHA MAHENDRA BAG VS	SUJAY PATRA VS	// // 0
246	WP(C)/0017898/2021	STATE OF ODISHA BIKASH KUMAR PATEL VS	SUJAY PATRA VS	// // 0
247	WP(C)/0017899/2021	STATE OF ODISHA NARENDRA MUGRI VS	SUJAY PATRA VS	// // 0
248	WP(C)/0017900/2021	STATE OF ODISHA TANKADHARA NAIK VS	RAMAKANT MOHANTY VS	// // 0
249	WP(C)/0017901/2021	STATE OF ODISHA NIRMALA PAIKRAY VS	PRAMOD KUMAR SAHOO VS	// // 0
		STATE OF ODISHA		//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
250	WP(C)/0017902/2021	GADABARI ROUT@ GADABARI RAUTA VS STATE OF ODISHA	PRASANNA KUMAR MISHRA VS	// 0 //
251	WP(C)/0017903/2021	M/S. J.K. PAPER LTD. VS MCL, BURLA	ASHOK PANIGRAHI VS	// 0 //
252	WP(C)/0017904/2021	UPENDRA MEHER VS JAYANTI@ PADMINI MEHER	SAROJ KUMAR PADHY VS	// 0 //
253	WP(C)/0017905/2021	SARADA MINES PVT. LTD. VS STATE OF ODISHA	SATYAJIT MOHAFNTY VS	// 0 //
254	WP(C)/0017906/2021	SASANKA SEKHAR SATAPATHY VS STATE OF ODISHA	MANAS PATI VS	// 0 //
255	WP(C)/0017907/2021	ANTARYAMI SAHU VS STATE OF ODISHA	MANAS PATI VS	// 0 //
256	WP(C)/0017908/2021	BIKRAM MALLIK VS STATE OF ODISHA	MANAS CHAND VS	// 0 //
257	WP(C)/0017909/2021	BIBHUTI BHUSAN PRADHAN VS STATE OF ODISHA	MOHENDRA KUMAR MOHAPATRO VS	// 0 //
258	WP(C)/0017910/2021	SANATAN MALLIK VS BIJAY KUMAR MALLIK	PRADEEP KUMAR DAS VS	// 0 //
259	WP(C)/0017911/2021	RATNAKAR HANS VS STATE OF ODISHA	ASIT KUMAR CHAUDHURY VS	// 0 //
260	WP(C)/0017912/2021	BIRENDRA KUMAR BAG VS STATE OF ODISHA	ASIT KUMAR CHAUDHURY VS	// 0 //
261	WP(C)/0017913/2021	ALOK RANJAN THAKUR	ALOK KUMAR PANDA	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	0
		STATE OF ODISHA		//
262	WP(C)/0017914/2021	DAMODAR BARIK	ASIT KUMAR CHAUDHURY	//
		VS	VS	0
		STATE OF ODISHA		//
263	WP(C)/0017915/2021	AMIYA KUMAR PANDA	ALOK KUMAR PANDA	//
		VS	VS	0
		STATE OF ODISHA		//
264	WP(C)/0017916/2021	MOHAMMED MUSTAQ ANSARI		//
		VS	VS	0
		STATE OF ODISHA		//
265	WP(C)/0017917/2021	ASHOK KUMAR SABOO	SASWAT KUMAR ACHARYA	//
		VS	VS	0
		COMMISSIONER OF CT AND GST, ODISHA		//
266	WP(C)/0017918/2021	USHAKIRAN MAHAPATRA	SOUMYA MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
267	WP(C)/0017919/2021	ASHOK KUMAR SABOO	SASWAT KUMAR ACHARYA	//
		VS	VS	0
		COMMISSIONER OF CT AND GST, ODISHA		//
268	WP(C)/0017920/2021	PRASANTA KUMAR CHHATOI	SUKANTA KUMAR DALAI	//
		VS	VS	0
		STATE OF ODISHA		//
269	WP(C)/0017921/2021	DILIP KUMAR SAMANTARAY	BISWAJIT SAHOO	//
		VS	VS	0
		STATE OF ODISHA		//
270	WP(C)/0017922/2021	LAKHIKANTA PUHAN	BIJAYA KUMAR RAGADA	//
		VS	VS	0
		STATE OF ODISHA		//
271	WP(C)/0017923/2021	DASARATHI SING	BIRAJA PRASANNA SATAPATHY	//
		VS	VS	0
		STATE OF ODISHA		//
272	ABLAPL/0007213/2021	GOPINATH GOUDA	TUKUNA KUMAR MISHRA	BORIGUMMA /72 /2021
		VS	VS	SESSIONS JUDGE-CUM-SPL.JUDGE,KORAPUT(Koraput)

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
273	ABLAPL/0007214/2021	STATE OF ODISHA T. SREENIVASA RAO @ T.S. RAO VS	SUVASHISH PATTANAİK VS	GR/0000413/2021 CHANDRASEKHARPUR /278 /2021 S.D.J.M.,BHUBANESWAR(Khordha *)
274	ABLAPL/0007215/2021	STATE OF ODISHA T. SREENIVASA RAO @ T.S. RAO VS	SUVASHISH PATTANAİK VS	CT/0000328/2021 CHANDRASEKHARPUR /264 /2021 S.D.J.M.,BHUBANESWAR(Khordha *)
275	ABLAPL/0007216/2021	STATE OF ODISHA BIJAYA LAXMI SAHOO @ PUJA VS	SAILESH N. BISWAL VS	CT/0003132/2021 BIDANASI /130 /2021 S.D.J.M.,CUTTACK SADAR(Cuttack)
276	ABLAPL/0007217/2021	STATE OF ODISHA ALOK BHOI VS	MRUGANKA MAULI PATNAİK VS	GR/0000684/2021 BALIANTA P.S. /165 /2021 J.M.F.C.,BHUBANESWAR(Khordha *)
277	ABLAPL/0007218/2021	STATE OF ODISHA SATYANANDA PATRA VS	JULU KHANSAMA VS	GR/0000467/2021 RAIRAKHOL /294 /2019 S.D.J.M.,RAIRAKHOL(Sambalpur)
278	ABLAPL/0007219/2021	STATE OF ODISHA PABITRA MOHAN DAS VS	RASHMI RANJAN MISHRA VS	GR/0000652/2019 KISSANNAGAR PS /51 /2021 J.M.F.C.,CUTTACK(RURAL)(Cuttack)
279	ABLAPL/0007220/2021	STATE OF ODISHA ARUN KUMAR SEN VS	MAMATA MISHRA VS	GR/0000941/2021 MALKANGIRI /167 /2019 S.D.J.M.,MALKANGIRI(Malkangiri *)
280	ABLAPL/0007221/2021	STATE OF ODISHA PRABHOD KUMAR PANDA VS	D.R.SWAIN VS	GR/0000485/2019 SAHADEV KHUNTA /60 /2015 A.D.J.,BALASORE(Baleshwar)
281	ABLAPL/0007222/2021	STATE OF ODISHA NARMADA BHARATI VS	JITENDRA SAMANTARAY VS	CT/0000005/2015 SATYABADI /196 /2021 S.D.J.M.,PURI(Puri)
282	ABLAPL/0007223/2021	STATE OF ODISHA SK. EHSAN VS	RAMESH CHANDRA MAHARANA VS	GR/0001519/2021 SPL.TASK FORCE /27 /2020 DISTRICT & SESIONS JUDGE,BHUBANESWAR(Khordha *)
283	ABLAPL/0007224/2021	STATE OF ODISHA JYOTIRMAYI XAXA VS STATE OF ODISHA	RAJIB LOCHAN PATTNAİK VS	TR/0000412/2020 BHAWANIPATNA TOWN /199 /2021 S.D.J.M.-CIVIL JUDGE (JD),BHAWANIPATNA(Kalahandi) GR/0000243/2021

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
284	ABLAPL/0007225/2021	JAYANTA @ MUNA GHADAI VS STATE OF ODISHA	RAJIB LOCHAN PATTNAIK VS	BHOGRAI /131 /2021 J.M.F.C.,JALESWAR(Baleshwar) CT/0000435/2021
285	ABLAPL/0007226/2021	GHANA @ GHANASHYAMA BISOI VS STATE OF ODISHA	B.K.SAHOO VS	SARANAKUL /54 /2021 DISTRICT AND SESSIONS JUDGE,NAYAGARH(Nayagarh *) Spl/0000056/2021
286	ABLAPL/0007227/2021	GURJIT SINGH GILL VS STATE OF ODISHA	HEMANT KUMAR MUND VS	BALASORE SADAR /83 /2021 J.M.F.C. BALASORE(RURAL)(Baleshwar) CT/0000222/2021
287	ABLAPL/0007228/2021	RITU PRADHAN VS STATE OF ODISHA	BISWAJIT RANJAN TRIPATHY VS	NAKTIDEUL /40 /2021 S.D.J.M.,RAIRAKHOL(Sambalpur) GR/0000212/2021
288	ABLAPL/0007229/2021	DHANANJAYA MALIK VS STATE OF ODISHA	SIMTA RANJAN PATNAIK VS	DHARMASALA /264 /2021 J.M.F.C.,CHANDIKHOLE(Jajapur *) CT/0000852/2021
289	ABLAPL/0007230/2021	RASMIRANJAN DAS @ NEW VS STATE OF ODISHA	DEEPAK KU SAHOO VS	KENDRAPARA /92 /2021 SPECIAL JUDGE,KENDRAPARA(Kendrapara *) TR/0000080/2021
290	ABLAPL/0007231/2021	SIBAPRASAD BISWAL VS STATE OF ODISHA	V.NARASINGH VS	MANCHESWAR P.S. /51 /2021 S.D.J.M.,BHUBANESWAR(Khordha *) CT/0000963/2021
291	ABLAPL/0007232/2021	ABINASH SAHOO @ ABHINASH SAHU VS STATE OF ODISHA	MOHENDRA KUMAR MOHAPATRO VS	HANDAPA /136 /2021 S.D.J.M.,ATHMALLIK(Anugul *) GR/0000465/2021
292	ABLAPL/0007233/2021	KARTIK DALEI @ KARTIKA VS STATE OF ODISHA	GHANASHYAM DASH VS	DHARMASALA /263 /2021 J.M.F.C.,CHANDIKHOLE(Jajapur *) CT/0000843/2021
293	ABLAPL/0007234/2021	TILOTTAMA BASANTIA VS STATE OF ODISHA	GHANASHYAM DASH VS	DHARMASALA /263 /2021 J.M.F.C.,CHANDIKHOLE(Jajapur *) CT/0000843/2021
294	ABLAPL/0007235/2021	BIBEKANANDA MOHANTY VS STATE OF ODISHA	PRIYA RANJAN SINGH VS	GONDIA /144 /2021 JMFC, GONDIA(Dhenkanal) GR/0000234/2021
295	ABLAPL/0007236/2021	TILOTAMA BALIARSINGH	AMLAN SHAKTI PAUL	/ /0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	()
		STATE OF ODISHA		//
296	ABLAPL/0007237/2021	BALIA @ BISWAKETAN MOHANTY	RONIT GHOSH	SAMAL /119 /2021
		VS	VS	S.D.J.M. CIVIL JUDGE (JD),ANGUL(Anugul *)
		STATE OF ODISHA		GR/0000993/2021
297	ABLAPL/0007238/2021	SIDHARTHA SANKAR DASH	PATITAPABAN PANDA	NIMAPADA /201 /2021
		VS	VS	S.D.J.M.,NIMAPARA(Puri)
		STATE OF ODISHA		GR/0000569/2021
298	ABLAPL/0007239/2021	SAMAR BARMAN	DEEPAK KU SAHOO	MARINE PS AT JAMBO /67 /2019
		VS	VS	SPECIAL JUDGE,KENDRAPARA(Kendrapara *)
		STATE OF ODISHA		Spl/0001071/2019
299	ABLAPL/0007240/2021	NIBARAN BARMAN	DEEPAK KU SAHOO	MARINE PS AT JAMBO /67 /2019
		VS	VS	SPECIAL JUDGE,KENDRAPARA(Kendrapara *)
		STATE OF ODISHA		Spl/0001071/2019
300	ABLAPL/0007241/2021	MANARANJANA DAS @ MANORANJAN DAS @ MANORANJAN DAS	DEEPAK KU SAHOO	MARSHAGHAI /256 /2021
		VS	VS	S.D.J.M.,KENDRAPARA(Kendrapara *)
		STATE OF ODISHA		GR/0001353/2021
301	ABLAPL/0007242/2021	LULU @ UTKAL KESHARI KHUNTIA	DEEPAK KU SAHOO	PATKURA /245 /2021
		VS	VS	SPECIAL JUDGE,KENDRAPARA(Kendrapara *)
		STATE OF ODISHA		TR/0000070/2021
302	ABLAPL/0007243/2021	SUSANTA KUMAR MENDILI @ MENDILI	BISWAJIT RANJAN TRIPATHY	TARBHA /17 /2014
		VS	VS	J.M.F.C, TARAVALA(Sonapur *)
		STATE OF ODISHA		GR/0000073/2014
303	ABLAPL/0007244/2021	RABI NAYAK @ RABI DAS @ BAPUNI	SMRUTI RANJAN MOHAPATRA	MARKAT NAGAR /52 /2021
		VS	VS	S.D.J.M.,CUTTACK SADAR(Cuttack)
		STATE OF ODISHA		GR/0000375/2021
304	ABLAPL/0007245/2021	GOBINDA CHANDRA ROUT @ GOVINDA CHANDRA ROUT	SMRUTI RANJAN MOHAPATRA	NISCHINTAKOILI /66 /2021
		VS	VS	J.M.F.C.,SALIPUR(Cuttack)
		STATE OF ODISHA		GR/0000346/2021
305	ABLAPL/0007246/2021	RUPDHAR HATI	AKASHAYA KUMAR SAHOO	SINAPALI /228 /2020
		VS	VS	J.M.F.C.,SINAPALI(Nuapada *)
		STATE OF ODISHA		CT/0000213/2020
306	ABLAPL/0007247/2021	SIBA PRASAD MALLICK @ SIBA MALLICK	DEEPAK KU SAHOO	MARSHAGHAI /182 /2020
		VS	VS	S.D.J.M.,KENDRAPARA(Kendrapara *)

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
307	ABLAPL/0007248/2021	STATE OF ODISHA SUVENDU KUMAR BARIK @ CHINTU VS	DEEPAK KU SAHOO VS	GR/0001056/2020 KENDRAPARA /97 /2021 S.D.J.M.,KENDRAPARA(Kendrapara *)
308	ABLAPL/0007249/2021	STATE OF ODISHA JITU JALLY @ JITENDRA JALI VS	TAPAN KUMAR SWAIN VS	GR/0001416/2021 KHALLIKOTE /247 /2021 J.M.F.C-ADDL.CIVIL JUDGE (JD),KHALLIKOTE(Ganjam)
309	ABLAPL/0007250/2021	STATE OF ODISHA SARAT JALLY @ SARAT KUMAR JALI VS	TAPAN KUMAR SWAIN VS	GR/0000529/2021 KHALLIKOTE /246 /2021 J.M.F.C-ADDL.CIVIL JUDGE (JD),KHALLIKOTE(Ganjam)
310	ABLAPL/0007251/2021	STATE OF ODISHA SAROJ KUMAR PANDA @ SAROJ KUMAR PANDA VS	MAJEET ROY VS	GR/0000528/2021 ULLUNDA /81 /2021 ()
311	ABLAPL/0007252/2021	STATE OF ODISHA RANJAN KUMAR NAYAK VS	SATYA RANJAN MULIA VS	// MADHUPATNA /84 /2021 ()
312	ABLAPL/0007253/2021	STATE OF ODISHA LINGARAJ DURIA VS	SATYA NARAYAN MISHRA (4) VS	// KHARIAR /177 /2021 ()
313	ABLAPL/0007254/2021	STATE OF ODISHA PAPU ROURAY @ SUDHIR KUMAR ROURAY VS	SATYASHREE MOHANTY VS	// MANCHESWAR P.S. /318 /2016 ()
314	ABLAPL/0007255/2021	STATE OF ODISHA BHAGYADHARA BEURA VS	SAMARENDRA PATNAIK VS	// MAHANGA /108 /2021 ()
315	ABLAPL/0007256/2021	STATE OF ODISHA BIHARI MALLIK VS	BIBUDHENDRA KUMAR RATH VS	// BANKI /102 /2021 ()
316	ABLAPL/0007257/2021	STATE OF ODISHA SONU @ SATYAJIT PARIDA VS	DEBASIS BISWAL VS	// KUJANGA /138 /2021 ()
317	ABLAPL/0007258/2021	STATE OF ODISHA BISWANATH MOHANTY VS	PRIYA RANJAN SINGH VS	// GONDIA /144 /2021 ()
		STATE OF ODISHA		//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
318	ABLAPL/0007259/2021	RADHU KULLU VS STATE OF ODISHA	BYOMOKESH SAHOO VS	DHARUADIHI /67 /2021 () //
319	ABLAPL/0007260/2021	SANJAY BEHERA VS STATE OF ODISHA	DUSHMANTA SAHOO VS	TANGI /273 /2019 () //
320	ABLAPL/0007261/2021	SRINIBASH RANASINGH VS STATE OF ODISHA	PARTHA SARATHI DAS VS	JANKIA P.S. /108 /2021 () //
321	ABLAPL/0007262/2021	RAHIM KHAN VS STATE OF ODISHA	BIKRAM CHANDRA GHADEI VS	JAGATPUR /212 /2021 () //
322	ABLAPL/0007263/2021	SWETA RAUTARAY VS STATE OF ODISHA	ASWINI KUMAR MISHRA VS	BEGUNIA P.S. /106 /2021 () //
323	ABLAPL/0007264/2021	MANORAMA BARIK VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	KODALA /23 /2021 () //
324	ABLAPL/0007265/2021	NIRANJAN ROUTARAY VS STATE OF ODISHA	ASWINI KUMAR MISHRA VS	BEGUNIA P.S. /106 /2021 () //
325	ABLAPL/0007266/2021	INDU REKHA NAYAK @ INDULEKHA NAYAKSURYAKANTA DWIBEDI VS STATE OF ODISHA	VS	NABARANGAPUR TOWN /186 /2021 () //
326	ABLAPL/0007267/2021	ANANDA SAHU VS STATE OF ODISHA	ADITI HOTA VS	CHHENDIPADA /273 /2021 () //
327	ABLAPL/0007268/2021	NARAYAN MANDAL VS STATE OF ODISHA	ASHOK KUMAR SAHOO VS	MARINE PS AT JAMBO /79 /2021 () //
328	ABLAPL/0007269/2021	KAMULU GOUDA VS STATE OF ODISHA	DIPTI RANJAN BHOKTA VS	JEYPORE SADAR /105 /2021 () //
329	ABLAPL/0007270/2021	DUSMANTA @ DUSMANTA KUMAR JENA	CHANDRAKANTA PRADHAN	DHARMASALA /291 /2021

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	()
		STATE OF ODISHA		//
330	ABLAPL/0007271/2021	BIBHUTI BHUSAN JENA	CHANDRAKANTA PRADHAN	DHARMASALA /290 /2021
		VS	VS	()
		STATE OF ODISHA		//
331	ABLAPL/0007272/2021	SMRUTI RREKHA PAHI	CHANDRAKANTA PRADHAN	DHARMASALA /291 /2021
		VS	VS	()
		STATE OF ODISHA		//
332	ABLAPL/0007273/2021	BIBHUTI BHUSAN JENA	CHANDRAKANTA PRADHAN	DHARMASALA /290 /2021
		VS	VS	()
		STATE OF ODISHA		//
333	ABLAPL/0007274/2021	SMRUTI REKHA PAHI	CHANDRAKANTA PRADHAN	DHARMASALA /290 /2021
		VS	VS	()
		STATE OF ODISHA		//
334	ABLAPL/0007275/2021	ACHYUTA @ ACHUTANANDA JENA	CHANDRAKANTA PRADHAN	DHARMASALA /292 /2021
		VS	VS	()
		STATE OF ODISHA		//
335	ABLAPL/0007276/2021	SMRUTIREKHA PAHI	CHANDRAKANTA PRADHAN	DHARMASALA /292 /2021
		VS	VS	()
		STATE OF ODISHA		//
336	ABLAPL/0007277/2021	DHADI @ GYANA RANJAN SINGH	MANAS CHAND	KENDRAPARA /100 /2021
		VS	VS	()
		STATE OF ODISHA		//
337	ABLAPL/0007278/2021	PURNA CHANDRA PANDA	MANAS CHAND	BANAPUR P.S. /202 /2021
		VS	VS	()
		STATE OF ODISHA		//
338	ABLAPL/0007279/2021	PANCHANAN BISWAL @ NANDU	BIJAY KUMAR RAGADA	NAUGAON /39 /2021
		VS	VS	()
		STATE OF ODISHA		//
339	ABLAPL/0007280/2021	AJIT KUMAR SWAIN @ CHIKU	BIJAY KUMAR RAGADA	CHOUDWAR /296 /2021
		VS	VS	()
		STATE OF ODISHA		//
340	ABLAPL/0007281/2021	DANARA SUNA	SIDHARTHA DAS	BARGARH /207 /2021
		VS	VS	()

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
341	ABLAPL/0007282/2021	STATE OF ODISHA SUBASH SWAIN @ SUBAS CHANDRA SWAIN VS	MANOJ PANIGRAHI VS	// GOP /244 /2021 ()
342	ABLAPL/0007283/2021	STATE OF ODISHA SABITA NAYAK VS	MANAS CHAND VS	// MALGODOWN /106 /2021 ()
343	ABLAPL/0007284/2021	STATE OF ODISHA GOPAL NAIK VS	MANAS CHAND VS	// MALGODOWN /106 /2021 ()
344	ABLAPL/0007285/2021	STATE OF ODISHA HRUSIKESH NAIK VS	SUSANTA SEKHAR PARIDA VS	// KEONJHAR SADAR /193 /2021 ()
345	ABLAPL/0007286/2021	STATE OF ODISHA ANUP NAYAK @ MUNA VS	SURYAKANTA DWIBEDI VS	// NABARANGAPUR TOWN /186 /2021 ()
346	ABLAPL/0007287/2021	STATE OF ODISHA DANARA SUNA VS	SIDHARTHA DAS VS	// BARGARH /209 /2021 ()
347	ABLAPL/0007288/2021	STATE OF ODISHA OM PRAKASH SHAW VS	ADITI HOTA VS	// TALCHER TOWN /232 /2021 ()
348	ABLAPL/0007289/2021	STATE OF ODISHA B. UDIT KUMAR DORA VS	JUGALA KISHORE PANDA VS	// DIGAPAHANDI /116 /2021 ()
349	WPC(OAC)/0001177/2019	STATE OF ODISHA PRADIPTA KUMAR JENA VS	DHULIRAM PATNAIK VS	// // ()
350	WPC(OAC)/0001208/2019	STATE OF ODISHA JAYASMITA NAYAK VS	M/S AMITAV DAS,H.K.MAHALI,M.M.DAS,MRS.S.DAS VS	// // ()
351	WPC(OAC)/0001233/2019	STATE OF ODISHA, COMMISSIONER-CUM-SECRETARY, HIGHER EDUCATION DEPARTMENT,SECRETARIAT BHUBANESWAR BHANJA MOHAN TUDU VS	M/S BIGYAN KUMAR SHARMA,A.V.SENAPATI,S/PALEI,S.K.SINGH,A.PANDA,S.SETHI VS	// // ()
		COMMISSIONER-CUM-SECRETARY,DEPARTMENT OF SCHOOL AND MASS EDUCATION, GOVERNMENT OF ODISHA		

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
352	WPC(OAC)/0001240/2019	SATYANARAYAN KANUNGO VS STATE OF ODISHA	M/S DILLIP KUMAR MOHANTY, S. NAYAK VS	// 0 //
353	WPC(OAC)/0001249/2019	SATYANARAYAN KANUNGO VS STATE OF ODISHA	DILLIP KUMAR MOHANTY, S.NAYAK VS	// 0 //
354	WPC(OAC)/0001251/2019	ANIL KUMAR DAS VS STATE OF ODISHA	DR.J.K.LENKA, P.K.BEHERA, P.DAS VS	// 0 //
355	WPC(OAC)/0001363/2019	VS	VS	// 0 //
356	WPC(OAC)/0001468/2017	VS	VS	// 0 //
357	WPC(OAC)/0001520/2019	BUDHINATH BISWAL VS STATE OF ODISHA	SRI BIRAJA PRASANNA SATPATHY,BIPIN KU.NAYAK VS	// 0 //

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MISC CASES FILED on :17/06/2021

SL. NO.	IA NO MAIN CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL
1	106/2021 CRLMP/899/2021	SARASWATI BARIK-MP	PRASANTA KUMAR SAHOO
2	108/2021 CRLMP/905/2021	PRAVA RANJAN MISHRA-MP	CHINMAYA KUMAR NAYAK
3	238/2021 FAO/619/2020	DIVISIONAL MANAGER, NATIONAL INSURANCE COMPANY LTD-MP	SURENDRANATH TRIPATHY
4	289/2021 CRLREV/169/2021	SANIA DAS @ SANYASI DAS-MP	JYOTIRMAYA SAHOO
5	290/2021 CMP/317/2021	BALASORE ELECTRICAL DIVISION-MP	PRANOY MOHANTY
6	291/2021 CMP/318/2021	SURENDRA KUMAR SAHOO-MP	S.S.JENA
7	291/2021 RSA/154/2019	BIJAYANARAYAN MOHAPATRA-MP	M/S.BHAKTAHARI MOHANTY
8	292/2021 CMP/319/2021	JADUNATH DAS-MP	S.S.JENA
9	292/2021 RSA/464/2017	SANKARSHAN MOHANTY-MP	M/S.BHAKTAHARI MOHANTY
10	293/2021 RSA/33/2015	SHYAMSUNDAR DASH-MP	M/S BHAKTAHARI MOHANTY
11	463/2021 MACA/198/2021	M/S. IFFCO TOKIO GENERAL INSURANCE COMPANY LTD-MP	ANUPAM DASH
12	544/2021 CRLA/546/2020	RASA @ RASANANDA BEHERA-MP	ASUTOSH TRIPATHY
13	545/2021 CRLA/546/2020	RASA @ RASANANDA BEHERA-MP	ASUTOSH TRIPATHY
14	546/2021 CRLA/636/2020	BIDESI PRADHAN-MP	SIDDHARTH GOUTAM DAS
15	547/2021 CRLA/107/2011	DEBANANDA ACHARYA-MP	M/S.SANTOSH K.MUND
16	548/2021 CRLA/458/2015	BICHITRA KUMAR SAHOO-MP	M/S.N.K.MOHANTY
17	549/2021 CRLA/55/2015	CHANDAN MUKHI-MP	
18	605/2021 BLAPL/4444/2021	KABI PALAI-MP	BIDYADHAR MANASINGH
19	607/2021 BLAPL/3697/2021	BENUDHAR SAHOO-MP	ASHOK SAHOO
20	609/2021 BLAPL/4389/2021	DHYANCHAND NAYAK-MP	DIBYAJYOTI MOHANTY
21	679/2021 ABLAPL/7221/2021	PRABHOD KUMAR PANDA-MP	D.R.SWAIN
22	684/2021 ABLAPL/6160/2021	MANOJ KUMAR BHOI-MP	RANJAN KUMAR NAYAK
23	852/2021 CRLMC/1076/2021	T.V.P.JAGADESWARI-MP	RABINDRA KUMAR PRUSTY
24	853/2021 CRLMC/1077/2021	SUDHIRA @ BISWA PRATAP DALEI-MP	PRIYA RANJAN SINGH
25	854/2021 CRLMC/1079/2021	CHIKU @ AMAR KUMAR MOHAPATRA-MP	PARTHA SARATHI NAYAK
26	855/2021	JIBA BIKASH PARISAD-MP	BRAHMANANDA TRIPATHY

27	CRLMC/780/2021 856/2021	JIBA BIKASH PARISAD-MP	BRAHMANANDA TRIPATHY
28	CRLMC/740/2021 857/2021	JIBA BIKASH PARISAD-MP	BRAHMANANDA TRIPATHY
29	CRLMC/828/2021 858/2021	BIBHU SANKAR DAS-MP	SWARUP KUMAR PATNAIK
30	CRLMC/1083/2021 1157/2021	REGISTRAR, ODISHA UNIVERSITY OF AGRICULTURE AND TECHNOLOGY-MP	
31	WA/470/2021 1158/2021	REGISTRAR, ODISHA UNIVERSITY OF AGRICULTURE AND TECHNOLOGY-MP	
32	WA/470/2021 8098/2021	RAMESH PRASAD SAO-MP	RAJA KUMAR PATI
33	WP(C)/17796/2021 8099/2021	BATAKRUSHNA ROUT-MP	PRAFULLA KUMAR RATH
34	WP(C)/17798/2021 8100/2021	HRUSHIKESH BEHERA-MP	PRASANTA KISHORE RAY
35	WP(C)/8900/2021 8101/2021	KALPATARU SENAPATI-MP	M/S.SATYABRATA MOHANTY
36	WP(C)/12783/2018 8102/2021	SAROJINI MISHRA-MP	AJIT KUMAR TRIPATHY
37	WP(C)/5331/2021 8103/2021	SIDDHARTHA PRASAD MISHRA-MP	J.K.LENKA
38	WP(C)/17804/2021 8104/2021	DR. SITARAM DAS-MP	SAMEER KUMAR DAS
39	WP(C)/7818/2021 8105/2021	PRATAP CHANDRA SAGAR-MP	KRUSHNA CH. DASH
40	WP(C)/17814/2021 8106/2021	AJAY KUMAR MISHRA-MP	TUSAR KUMAR MISHRA
41	WP(C)/17817/2021 8107/2021	FIROJ SAHU-MP	SACHIDANANDA PADHEE
42	WP(C)/17818/2021 8108/2021	PRINCIPAL CUM SECY. OF REGIONAL COLLEGE OF MANKERNIPUR-MP	
43	WP(C)/17476/2021 8109/2021	DEBI PRASAD DASH-MP	SAMEER KUMAR DAS
44	WP(C)/17823/2021 8110/2021	GOLAPI MAJHI-MP	AJAYA KUMAR BARIK
45	WP(C)/17833/2021 8111/2021	SACHIKANTA BEHERA-MP	ARUN KUMAR PATRA
46	WP(C)/17850/2021 8112/2021	LAXMINARAYAN SAMANTRAY-MP	S.S.JENA
47	WP(C)/17866/2021 8113/2021	ADITYA ALUMINIUM WORKERS UNION-MP	SATYABRATA MOHANTY
48	WP(C)/17869/2021 8114/2021	GIRISH CHANDRA PARAMANIK-MP	ACHYUTANANDA PATTANAİK
49	WP(C)/17864/2021 8115/2021	M/S. POWER PLANT ENGINEERS LTD.-MP	SUBASH CHANDRA SAHOO
50	WP(C)/17871/2021 8116/2021	INDRAMANI SWAIN-MP	BHABANI SHANKAR RAYAGURU
51	WP(C)/17890/2021 8117/2021	RAJA SRI DIBYASINGHA DEB-MP	SUSANTA KUMAR PRADHAN 2
52	WP(C)/17893/2021 8118/2021	TANKADHARA NAIK-MP	RAMAKANT MOHANTY
53	WP(C)/17900/2021 8119/2021	M/S. SWAYIN AND ASSOCIATES-MP	SIDHARTH SHANKAR PADHY
54	WP(C)/24932/2020 8120/2021	GADABARI ROUT@ GADABARI RAUTA-MP	PRASANNA KUMAR MISHRA
55	WP(C)/17902/2021 8121/2021	SARADA MINES PVT. LTD.-MP	SATYAJIT MOHANTY
56	WP(C)/17905/2021 8122/2021	SASANKA SEKHAR SATAPATHY-MP	MANAS PATI
57	WP(C)/17906/2021 8123/2021	ANTARYAMI SAHU-MP	MANAS PATI
	WP(C)/17907/2021		

58	8124/2021 WP(C)/17909/2021	BIBHUTI BHUSAN PRADHAN-MP	MOHENDRA KUMAR MOHAPATRO
59	8125/2021 WP(C)/17910/2021	SANATAN MALLIK-MP	PRADEEP KUMAR DAS
60	8126/2021 WP(C)/17911/2021	RATNAKAR HANS-MP	ASIT KUMAR CHAUDHURY
61	8127/2021 WP(C)/17912/2021	BIRENDRA KUMAR BAG-MP	ASIT KUMAR CHAUDHURY
62	8128/2021 WP(C)/17913/2021	ALOK RANJAN THAKUR-MP	ALOK KUMAR PANDA
63	8129/2021 WP(C)/17914/2021	DAMODAR BARIK-MP	ASIT KUMAR CHAUDHURY
64	8130/2021 WP(C)/17915/2021	AMIYA KUMAR PANDA-MP	ALOK KUMAR PANDA
65	8131/2021 WP(C)/17917/2021	ASHOK KUMAR SABOO-MP	SASWAT KUMAR ACHARYA
66	8132/2021 WP(C)/15621/2021	ABS CREDIBLE JV-MP	PRABODHA CHANDRA NAYAK
67	8133/2021 WP(C)/17919/2021	ASHOK KUMAR SABOO-MP	SASWAT KUMAR ACHARYA
68	8134/2021 WP(C)/17920/2021	PRASANTA KUMAR CHHATOI-MP	SUKANTA KUMAR DALAI
69	8135/2021 WP(C)/17923/2021	DASARATHI SING-MP	BIRAJA PRASANNA SATAPATHY
70	8136/2021 WP(C)/16866/2021	BALARAM SINGH-MP	HIMANSHU SEKHAR MISHRA
71	8137/2021 WP(C)/16866/2021	BALARAM SINGH-MP	HIMANSHU SEKHAR MISHRA
72	107/2021 CRLMP/497/2021	GOKUL CHANDRA DHAR-MP	
73	289/2021 CMP/229/2021	ASHOK PADHAN-MP	
74	606/2021 BLAPL/9831/2019	PRAVASH CHANDRA ROUT-MP	
75	608/2021 BLAPL/8056/2020	ASHOK BHATTA-MP	BIBHUDHENDRA DASH
76	610/2021 BLAPL/1695/2021	PRABHAKAR PRADHAN-MP	
77	611/2021 BLAPL/1654/2021	PRABHAKAR PRADHAN-MP	
78	612/2021 BLAPL/7614/2020	KRUSHNA CHANDRA NAYAK @ NAIK-MP	
79	680/2021 ABLAPL/476/2021	RAJESH KUMAR BARIK-MP	
80	681/2021 ABLAPL/475/2021	GOPAL CHANDRA MUKHI-MP	
81	683/2021 ABLAPL/6563/2021	SATYABADI JENA-MP	
82	685/2021 ABLAPL/5021/2021	BAKHADI MOHANTY-MP	
83	686/2021 ABLAPL/6627/2021	MD. MAKSUD-MP	
84	687/2021 ABLAPL/6155/2021	BISWAMITRA BEJ-MP	